8

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 23/252/NCLT/AHM/2017

Coram:

Present: Hon'ble Ms. MANORAMA KUMARI MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>03.10.2017</u>

Name of the Company:

Mahesh Hariprasad Joshi

(Prestige Tefparts Pvt Ltd)

V/s.

Registrar of Companies, Ahmedabad

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. KEYOOR BAKSHI PCS Potitioner howards

2

ORDER

Learned PCS Mr. Keyoor Bakshi present for Appellant. None present for ROC.

Report of ROC received.

Heard arguments of Learned PCS for Appellant.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 3rd day of October, 2017.